



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/3429/2017	JAYANTA DEB ROY Versus THE STATE OF ASSAM and 5 ORS.	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE	MR.A K TALUKDAR(R-6) MR.F K R AHMEDR-6 MR.S SHARMA(R-6) SC, SECONDARY EDUCATION
2 WP(C)/3682/2017	K.B.INDIA COMMERCIALS PVT. LTD. Versus THE ASSAM STATE WAREHOUSING CORPORATION and 2 ORS.	MR. A N CHOWDHURY MR. R M DAS MR. S KAKATI MS. R DUTTA	MR K L GUPTA (R2)
3 WP(C)/4810/2017	RAHIMA BEGUM Versus THE STATE OF ASSAM and 8 ORS.	MR.Z HUSSAIN MRSB B AHMED	GA, ASSAM MD K RAHMAN
4 WP(C)/5112/2017	TOURIST TAXI MANAGEMENT COMMITTEE, GOGAMUKH and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MD.S ALI MR.N GOGOI MR.H KAKATI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
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12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025

15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
19)	MD. H BHUYAN	01-06-2025	To	30-06-2025
20)	MS. M PAUL	02-06-2025	To	12-06-2025



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BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5317/2024	MOHAN DOLEY Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR. U SARMA MR P BORAH MR P P PHUKAN	GA, ASSAM
2	WP(C)/1301/2025	PAPPU THAKUR Versus THE GOVERNMENT OF ASSAM AND 4 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/4245/2024	HARESWAR RABHA Versus THE STATE OF ASSAM AND 9 ORS	MR M AHMED MR. S U AHMED A. K. KANU MR. S HUSSAIN	SC, WATER RESOURCE
2	WP(C)/2019/2025	S S ENTERPRISES Versus THE ICICI BANK LTD AND ORS	MR A K MAHESWARI MR. S SAHU	MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)

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